

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UN-STARRED QUESTION NO.845**  
TO BE ANSWERED ON 23.07.2021

**SEPARATED/DIVORCED WOMEN**

845. SHRI HAJI FAZLUR REHMAN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has initiated any scheme to safeguard the interests of separated/ divorced women in the country;
- (b) if so, the details thereof;
- (c) whether the number of separated/ divorced women in the country has increased; and
- (d) if so, the details of separated/ divorced women in various States of the country during the last two years and the current year along with the reasons therefor, State/UT-wise?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b): The Government of India has enacted various legislations such as the Protection of Women from Domestic Violence Act, 2005 (PWDVA), the Prohibition of Child Marriage Act, 2006, the Criminal Procedure Code, 1973 (CrPC), laws pertaining to marriage and divorce etc. to protect the rights of women including those who are separated and divorced. In addition, the Ministry of Women and Child Development implements the schemes of One Stop Centre, Universalization of Women Helpline, Swadhar Greh etc. to safeguard the interests of women including those who are separated or divorced.

(c) & (d): The data on marital status by age and gender are collected at the time of Census which is conducted after every 10 years. Hence, the data of separated/ divorced women in various States of the country during the last two years and current year is not available. However, as per the information provided by the office of the Registrar General, India, the data on marital status by age and gender for census 2001 and 2011 are available at the following links:

For the 2011 Census, this data are available at  
<https://censusindia.gov.in/2011census/C-series/c-2/DDW-0000C-02-fer3-MDDS.xlsx> .

For the 2001 Census, this data are available as follows:

go to <https://censusindia.gov.in/DigitalLibrary/TablesSeries2001.aspx> ,

then go to Social & Cultural Tables - (C - Series), then select C1 to C10, and then select C2 and in the dropdown for India/State, select India to download.

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